

DIVISION BENCH  
COURT - I

**P-102**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/313(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> SEPTEMBER, 2023, 10:30 A.M**

IN THE MATTER OF	CANARA BANK VS RAJGARIA TIMBER PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearances (via video conferencing/physically)**

Mr.Sujash Ghosh Dostidar,Adv ] For the Financial Creditor  
Ms.Sankari Roy, Adv. ]  
Ms.Sayori Mukhopadhyay,Adv. ]

Mr.Jishnu Saha, Sr.Adv. ] For the Corporate Debtor  
Mr.Shaunak Ghosh, Adv. ]  
Mr.Saheli Sen, Adv. ]  
Mr.Rajib Mullick, Adv. ]  
Ms.Shreyashi Maity, Adv. ]

**ORDER**

1. Ld.Sr.Counsel/ Counsel on both sides present.
2. Heard Ld.Counsel on both sides.
3. Post this matter for continuation of arguments on **25/09/2023**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**